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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao Vittanala,**  
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.66/ BB/ 2017	For consideration of IRP report	Sec 7 of I&B code	Axis Bank Ltd	Cyril Amarchand Mangaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru&Thiru, Advocates

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

SHARAN A. KUKREJA  
SAPTARSHI CHATTERJEE  
CYRIL AMARCHAND MANGALDAS

PETITIONER/  
FINANCIAL  
CREDITOR

RESPONDENT/s :

**ORDER**

Heard Shri Sharan A. Kukreja with Shri Saptarshi Chatterjee, learned Counsel for the Petitioner/Financial Creditor. Neither the Resolution Professional nor anybody representing IRP is present. The IRP is directed to be present on the next occasion to assist the Bench. Post the case on 12.10.2018.

Member (T)

Prema Murray – Steno

Member(J)